

56

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 27/(MAH)/2011

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Kalpdrum Enterprises
V/s.
M/s. Antop Hill Warehousing Co. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

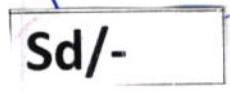
S. No.	NAME	DESIGNATION	SIGNATURE
1	Mukesh P. Shah	Partner	
2	Pralabhakar S. Shetty	Respondent	
3.	Minalshi Wimbakar S/o. S.D. Israni law chamber	Adv. for Res.	

ORDER
TCP 27/111A/NCLT/MB/MAH/2011

Petitioner side is absent; Respondent side is present. List this matter on 9.2.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)